

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 48**

**TO BE ANSWERED ON THE 07TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

SAFE CITY PROPOSAL

48. SHRI NIRANJAN BISHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how ₹ 1900.10 crores spent to date been utilized out of the ₹ 2840.05 crores approved for the Safe City Proposal, project-wise per city details thereof ;

(b) what roadmap has been outlined to utilize the remaining ₹ 939.95 crores;

(c) what is the progress on the projects sanctioned against ₹ 1900.10 crores; and

(d) criteria for allocation and spending of sanctioned funds amongst the 8 cities of Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): 'Police' and 'Public order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. However, as part of several initiatives for safety of women by the Government, the Ministry of Home Affairs has approved Safe City projects with centrally sponsored funding for the cities of Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata,

crime against women and deployment of various components including infrastructure, technology adoption, and capacity building in community through awareness programmes which will enable safety for women. Safe city project plan have been prepared by the State/ Union Territory after identifying the gaps in each city. The funds released have been used for these approved components. Project-wise details of funds approved and used are as below:

| City | Funds approved (Central and State share) (in Rs. Crore) | Funds released/ used (Central and State share) as on 30.11.2022 (in Rs. Crore) |
|------------------|--|---|
| Ahmedabad | 220.11 | 220.11 |
| Bengaluru | 667.00 | 261.24 |
| Chennai | 425.06 | 396.51 |
| Delhi | 617.71 | 333.27 |
| Hyderabad | 282.41 | 216.40 |
| Kolkata | 181.32 | 128.10 |
| Lucknow | 194.44 | 168.32 |
| Mumbai | 252.00 | 201.95 |
| | 2840.05 | 1925.90 |

The project implementation is regularly reviewed by the respective State Level Apex Committee. Specific details are not maintained in the Ministry.

(d) Funds have been allotted to the State/ Union Territory for approved projects after appraisal and assessment of the specific requirements of each city. Spending is undertaken by the State/ Union Territory as per the approved Safe City project plan. Central share of the project funds are released to the State/ Union Territory in instalment as per the Safe city Project guidelines.